

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/39612/2026 ARBP/45/2026	M/S.THE AURA, KIIT CAMPUS ROAD,BHUBANESWAR VS M/S.OYO HOTELS AND HOMES PRIVATE LTD.	PRABODHA CHANDRA NAYAK VS	// () //
2	D-BLAPL/25464/2026 BLAPL/8688/2026	HADIBANDHU NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000009/2025
3	D-BLAPL/25468/2026 BLAPL/8689/2026	PITHA NAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	BISOI /138 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000921/2026
4	D-BLAPL/25470/2026 BLAPL/8690/2026	JAGANNATH MAHANANDIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /33 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000016/2026
5	D-BLAPL/25491/2026 BLAPL/8691/2026	TUTUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /395 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000767/2026
6	D-BLAPL/25492/2026 BLAPL/8692/2026	KUNU @ HASAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /76 /2026 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000179/2026
7	D-BLAPL/25497/2026 BLAPL/8693/2026	HARE KRUSHNA BEHERA VS STATE OF ODISHA	SUDARSAN BEHERA VS	BHANDARIPOKHARI /325 /2026 J.M.F.C. II BHADRAK(Bhadrak) GR/0000319/2026
8	D-BLAPL/25501/2026 BLAPL/8694/2026	RAJENDRA PASWAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /39 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000118/2025
9	D-BLAPL/24905/2026 BLAPL/8695/2026	PRASANTA KUMAR MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	EOW,BHUBANESWAR /3 /2026 PRESIDING OFFICER, DESIGNATED CO CT/0000004/2026
10	D-BLAPL/25558/2026 BLAPL/8696/2026	HIMANSHU BISHI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIJEPUR /43 /2026 SPECIAL JUDGE (POCSO), BARGARH(B. Spl/0000009/2026
11	D-BLAPL/25008/2026 BLAPL/8697/2026	BENUDHAR BARIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BANSADA /279 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000666/2025

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12	D-BLAPL/25055/2026 BLAPL/8698/2026	SUNIL PAGAL VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000071/2026
13	D-BLAPL/25143/2026 BLAPL/8699/2026	JADU BEHERA VS STATE OF ODISHA	BABITA DAS VS	TALCHER TOWN /419 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2025
14	D-BLAPL/25341/2026 BLAPL/8700/2026	JITUN KANHAR VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	/ / SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000013/2026
15	D-BLAPL/25195/2026 BLAPL/8701/2026	MOHAN DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BARANGA /68 /2016 2ND A.D.J.,CUTTACK(Cuttack) ST/0000092/2024
16	D-BLAPL/25344/2026 BLAPL/8702/2026	SK. MANJUR ALAM @ SK. KALAM @ SK. MANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHUBANESWAR G.R.P.S. /7 /2026 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000164/2026
17	D-BLAPL/25347/2026 BLAPL/8703/2026	SHRABANA BEHERA @ NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /520 /2024 A.D.J.,ANGUL(Anugul) CT/0000041/2026
18	D-BLAPL/25444/2026 BLAPL/8704/2026	MEGHA @ MEGHARAJ BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /336 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002990/2022
19	D-BLAPL/24908/2026 BLAPL/8705/2026	PRASANTA KUMAR SAHOO @ DORA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /140 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000002/2026
20	D-BLAPL/23107/2026 BLAPL/8706/2026	AITA BETI VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	MATHILI /164 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000121/2024
21	D-BLAPL/24341/2026 BLAPL/8707/2026	ELIAJAR RAITA @ ELIJA JOR REITA VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	R.UDAYAGIRI /50 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000046/2023
22	D-BLAPL/25274/2026 BLAPL/8708/2026	PRASANTA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /124 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000042/2021
23	D-BLAPL/24374/2026	GURUPADA GAEN @ GAYAN	APURBA DAS	NAIKANI-DIHI /238 /2024

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	BLAPL/8709/2026	VS STATE OF ODISHA	VS	A.D.J.,BHADRAK(Bhadrak) ST/0000079/2025
24	D-BLAPL/24654/2026 BLAPL/8710/2026	DJEDJE RAYMOND @ CHIJOKE JOHN OKOYE VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	DARGHA BAZAR /39 /2025 3RD A.D.J., CUTTACK(Cuttack) ST/0000226/2025
25	D-BLAPL/24787/2026 BLAPL/8711/2026	MUKESH JHARIYA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BINIKA /127 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000056/2026
26	D-BLAPL/24970/2026 BLAPL/8712/2026	SHASADHARA PANDA @ SHASHADHAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	MANGALA BAG /184 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000563/2026
27	D-BLAPL/25012/2026 BLAPL/8713/2026	RATAN MONAL VS STATE OF ODISHA	APARESH BHOI VS	SPL.TASK FORCE /2 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000036/2025
28	D-BLAPL/24989/2026 BLAPL/8714/2026	CHOTTU @ SUNIL GHADIA VS STATE OF ODISHA	BISWAJIT NAYAK VS	SONEPUR /161 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000143/2025
29	D-BLAPL/24996/2026 BLAPL/8715/2026	CHANDAN DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /336 /2026 J.M.F.C.,GONDIA(Dhenkanal) GR/0000468/2026
30	D-BLAPL/25321/2026 BLAPL/8716/2026	AKASH THAKUR VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /92 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000160/2026
31	D-BLAPL/25202/2026 BLAPL/8717/2026	BIBEKANANDA KAK @ BIBEK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL TOWN /359 /2026 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000014/2026
32	D-BLAPL/25114/2026 BLAPL/8718/2026	NISHAKAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BARKOTE /200 /2007 J.M.F.C., BARKOTE(Debagarh) CT/0000810/2007
33	D-BLAPL/25056/2026 BLAPL/8719/2026	DWITI KRUSHNA BEHERA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000010/2026
34	D-BLAPL/25167/2026 BLAPL/8720/2026	MUKESH ORAM VS	SANJUKTA MUNDA VS	BAREIPALI /195 /2025 A.D.J.,SAMBALPUR(Sambalpur)

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35	D-BLAPL/25286/2026 BLAPL/8721/2026	STATE OF ODISHA DECEMBER@DESEMBER BHOI VS	DILIP KUMAR SAHU VS	TR/0000138/2025 BANGOMUNDA /137 /2025 A.D.J.,KANTABANJI(Balangir) SC/0000010/2026
36	D-BLAPL/25486/2026 BLAPL/8722/2026	STATE OF ODISHA PURNA CHANDRA BESHRA VS	SAROJ KUMAR ROUTRAY VS	BADSAHI /116 /2026 AD-HOC A.D.J.(FTSC),BARIPADA(Mayur) ST/0000093/2026
37	D-BLAPL/25078/2026 BLAPL/8723/2026	STATE OF ODISHA VANDALAM SUBBARAO @ V. SUBBARAO VS	MANGU NANDY VS	CHITRAKONDA /40 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000067/2026
38	D-BLAPL/25098/2026 BLAPL/8724/2026	STATE OF ODISHA NAGESH PADAL VS	JAJATI KESHARI KHUNTIA VS	POTTANGI /134 /2026 S.D.J.M.,KORAPUT(Koraput) GR/0000674/2026
39	D-BLAPL/25155/2026 BLAPL/8725/2026	STATE OF ODISHA SILU @ SITARAM RANA VS	ASISH KUMAR RAY VS	SORO /579 /2026 J.M.F.C.,SORO(Baleshwar) CT/0001137/2026
40	D-BLAPL/25316/2026 BLAPL/8726/2026	STATE OF ODISHA DILLIP KANDI VS	BIPIN KUMAR NAYAK VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000018/2026
41	D-BLAPL/25451/2026 BLAPL/8727/2026	STATE OF ODISHA SK. MUNA VS	PRAFULLA KUMAR KHATEI VS	PURI TOWN /67 /2025 SPECIAL JUDGE, PURI(Puri) TR/0000107/2025
42	D-BLAPL/19339/2026 BLAPL/8728/2026	STATE OF ODISHA LAXMAN MUDULI VS	AMIT KUMAR SAHU VS	BOIPARIGUDA /88 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000035/2026
43	D-BLAPL/24541/2026 BLAPL/8729/2026	STATE OF ODISHA MANOJ DAS VS	BIDHUBHUSAN NAYAK VS	PARJANG /421 /2026 J.M.F.C.,PARJANG(Dhenkanal) GR/0000550/2026
44	D-BLAPL/24434/2026 BLAPL/8730/2026	STATE OF ODISHA BUDHIA @ CHEPA @ BUDHIRAM SWAIN VS	ASHOK KUMAR JENA VS	SALIPUR /531 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000518/2025
45	D-BLAPL/25566/2026 BLAPL/8731/2026	STATE OF ODISHA DURYADHAN @ DURJYODHAN PRADHAN VS	BISHNU PRASAD PRADHAN VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) 2(A)CC/0000084/2026

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46	D-BLAPL/25683/2026 BLAPL/8732/2026	HARIHAR MARTHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /193 /2026 J.M.F.C.,RANPUR(Nayagarh) GR/0000309/2026
47	D-BLAPL/25661/2026 BLAPL/8733/2026	TOFAN PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PURUSHOTTAMPUR /145 /2026 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000147/2026
48	D-BLAPL/25662/2026 BLAPL/8734/2026	BABULI MAHARANA @ SATYABADI VS STATE OF ODISHA	RAMDAS ACHARY VS	K.NUAGAON /104 /2026 J.M.F.C.,PATRAPUR(Ganjam) GR/0000201/2026
49	D-BLAPL/25666/2026 BLAPL/8735/2026	LEBIO PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /12 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000013/2021
50	D-BLAPL/25675/2026 BLAPL/8736/2026	SANJAY SAMAL VS STATE OF ODISHA	SWARAJ PATEL VS	/ / SPECIAL JUDGE, SUNDARGARH(Sundar SPL. 2(a)C.C./0000012/2026
51	D-BLAPL/25708/2026 BLAPL/8737/2026	GYANARANJAN BEHERA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	SUNDARGARH TOWN /159 /2022 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000714/2022
52	D-BLAPL/25677/2026 BLAPL/8738/2026	GANDU @ PURNA CHANDRA MOHANTY VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KHURDA SADAR /140 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000061/2026
53	D-BLAPL/25522/2026 BLAPL/8739/2026	PRATAPBHANJA SAMANTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /443 /2026 J.M.F.C.,POLSARA(Ganjam) GR/0000441/2026
54	D-BLAPL/25529/2026 BLAPL/8740/2026	N.KARTHI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DIGAPAHANDI /44 /2026 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000049/2026
55	D-BLAPL/25710/2026 BLAPL/8741/2026	AJIT KUMAR NAIK @ AJIT NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	DHARAMGARH /171 /2026 A.D.J.,DHARAMGARH(Kalahandi) CT/0000046/2026
56	D-BLAPL/25592/2026 BLAPL/8742/2026	PAPU GOUDA VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar 2(A)CC/0000046/2026
57	D-BLAPL/25681/2026	PANCHU @ PRAFULLA GOUDA	SURYAKANTA DWIBEDI	BUGUDA /158 /2026

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	BLAPL/8743/2026	VS STATE OF ODISHA	VS	A.D.J.,BHANJANAGAR(Ganjam) ST/0000227/2026
58	D-BLAPL/25616/2026 BLAPL/8744/2026	SABIR NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /153 /2026 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000183/2026
59	D-BLAPL/25711/2026 BLAPL/8745/2026	ASHISH KUMAR PRADHAN VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	PALLAHARA /195 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000009/2026
60	D-BLAPL/25622/2026 BLAPL/8746/2026	MADAN KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAUNISUNI /162 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000120/2025
61	D-BLAPL/25621/2026 BLAPL/8747/2026	LALA SWAIN @ GYANI MALI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /188 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahand) CT/0000341/2026
62	D-CMP/35120/2026 CMP/1429/2026	SHREE JAGANNATH PROJECTS AND DEVELOPERS, BHUBANESWAR VS SURAVI MUKHERJEE	DIBYA RANJAN BARIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh) IA/0000001/2022
63	D-CMP/9541/2026 CMP/1430/2026	PRAKASH CHANDRA PRADHAN VS DIGAMBAR PRADHAN	BHASKAR CHANDRA PANDA VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur) CMA/0000337/2014
64	D-CMP/39947/2026 CMP/1431/2026	RAJESH TRIPATHY VS DILIP KUMAR TRIPATHY	ABINASH ROUTRAY VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAI CS/0000195/2022
65	D-CMP/38620/2026 CMP/1432/2026	MAHENDRA KUMAR PANDEY VS PHULENDRA KUMAR PANDEY	ASWINI KUMAR DASH VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpu) CS/0000031/2012
66	D-CMP/38681/2026 CMP/1433/2026	BILASINI SETHI VS BHAGIRATHI SETHI	ADYASIDHI MISHRA VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000058/2024
67	D-CONTC/37316/2026 CONTC/5626/2026	ASHWANI KARWAR @ KALWAN VS SIDDHESHWAR BALIRAM BONDAR, COLLECTOR, SAMBALPUR	ADV. VS	// () //
68	D-CONTC/37348/2026 CONTC/5627/2026	PRIYANATH BARIK VS	ADV. VS	// ()

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69	D-CONTC/37423/2026 CONTC/5628/2026	DR.N.THIRUMALA NAIK, IAS RABINDRA BEHERA VS MANMOHAN HEMBRAM, BLOCK EDUCATION OFFICER,KAPTIPADA	ADV. VS	// // 0 //
70	D-CONTC/37458/2026 CONTC/5629/2026	DILLIP KUMAR PATEL VS USHA PADHI, IAS	ADV. VS	// 0 //
71	D-CONTC/37532/2026 CONTC/5630/2026	JITENDRA NATH MAHANTA VS BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ODISHA, BHUBANESWAR	ADV. VS	// 0 //
72	D-CONTC/37536/2026 CONTC/5631/2026	ULAS RANJIT VS DR.ARBIND KUMAR PADHEE, IAS	ADV. VS	// 0 //
73	D-CONTC/37553/2026 CONTC/5632/2026	SAIBANDAN BISWAL VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //
74	D-CONTC/38660/2026 CONTC/5633/2026	BIKRAM PRADHAN VS CHITHRU ARUMUGAM, DIRECTOR GENERAL GOPABANDHU ACADEMY OF ADMINISTRATION, BHUBANESWAR	PRAFULLA KUMAR KAR VS	// 0 //
75	D-CONTC/38760/2026 CONTC/5634/2026	DIPTIRANJAN SETHI VS MANOJ KUMAR ROUT, OPS(S), SUPERINTENDENT OF POLICE, BHADRAK	BIJAY JENA VS	// 0 //
76	D-CONTC/37505/2026 CONTC/5635/2026	BHASKAR CHANDRA PATRA VS RANJIT DAS, ASST. SETTLEMENT OFFICER, BHUBANESWAR	ADV. VS	// 0 //
77	D-CONTC/37556/2026 CONTC/5636/2026	GITANJALI JENA VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //
78	D-CONTC/37557/2026 CONTC/5637/2026	ARNAPURNA PAUL VS LAXMAN KUMAR MALLICK, IAS	ADV. VS	// 0 //
79	D-CONTC/39766/2026 CONTC/5638/2026	KSHAMANIDHI BADI VS YAMINI SARANGI, IAS	ADV. VS	// 0 //

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80	D-CONTC/36196/2026 CONTC/5639/2026	HALADHAR MOHANTA VS N.THIRUMALA, IAS	ADV. VS	// 0 //
81	D-CONTC/39690/2026 CONTC/5640/2026	ANIL KUMAR PATRA VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// 0 //
82	D-CONTC/39692/2026 CONTC/5641/2026	MAHESWAR SAHOO VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY	ADV VS	// 0 //
83	D-CONTC/39694/2026 CONTC/5642/2026	MAHENDRA KUMAR MUDULI VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY	ADV VS	// 0 //
84	D-CONTC/39696/2026 CONTC/5643/2026	ARATA RAJ VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY	ADV VS	// 0 //
85	D-CONTC/38516/2026 CONTC/5644/2026	SUDHA K. K. VS B.PARAMESWARAN, I.A.S., ST AND SC DEVELOPMENT MINORITY AND BACKWARD CLASSES DEPT., KHURDA	ADV. VS	// 0 //
86	D-CONTC/39040/2026 CONTC/5645/2026	SUSANTA KUMAR MOHANTY VS SAMARESH MOHANTY, EXECUTIVE OFFICER MUNICIPALITY, PHULBANI	ADV. VS	// 0 //
87	D-CONTC/39790/2026 CONTC/5646/2026	DEBASIS MOHANTY VS JOYONT KUMAR JAISINGH, THE TAHASILDAR, BHUBANESWAR,	DURGA CHARAN MOHANTY VS	// 0 //
88	D-CONTC/36128/2026 CONTC/5647/2026	SUNIL KUMAR PARIDA VS DR.MUKESH PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
89	D-CONTC/36137/2026 CONTC/5648/2026	PRAHALLAD CHANDRA GIRI VS DR.MUKESH PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
90	D-CRLA/24803/2026 CRLA/779/2026	GANDHIJI MAHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /435 /2026 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000014/2026
91	D-CRLA/25158/2026	SARADAKANTA MOHANTY	DEBASNAN DAS	BARI RAMCHANDRAPUR /10 /2014

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	CRLA/780/2026	VS STATE OF ODISHA	VS	A.D.J.,JAJPUR(Jajapur) Spl/0000021/2022
92	D-CRLA/6208/2026 CRLA/781/2026	KALIA PARIHAL VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KANJIPANI /21 /2020 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000035/2020
93	D-CRLA/25789/2026 CRLA/782/2026	TARINI CHARAN DAS VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	BHUBANESWAR VIGILANCE /70 /2010 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000047/2011
94	D-CRLA/25135/2026 CRLA/783/2026	PRADYUMNA KUMAR VS STATE OF ODISHA	ARIJEET MISHRA VS	BHARATPUR PS /717 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000098/2025
95	D-CRLA/25148/2026 CRLA/784/2026	SANIA GOUDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	GANJAM PS /209 /2025 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000012/2025
96	D-CRLA/15802/2026 CRLA/785/2026	KARTIKA NAYAK@MITHUN NAYAK@MITHUNU VS STATE OF ODISHA	BISWA RANJAN DAS VS	KHALLIKOTE /516 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000155/2021
97	D-CRLMA/22660/2026 CRLMA/90/2026	VICTIM VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	BHARATPUR PS /378 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001181/2025
98	D-CRLMC/25618/2026 CRLMC/2974/2026	JANAKI BALLAVA MOHARANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// C.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000035/2024
99	D-CRLMC/25059/2026 CRLMC/2975/2026	AJU SETHI@SUDARSAN SETHY VS STATE OF ODISHA	SITIKANT MISHRA VS	JANKIA P.S. /37 /2001 J.M.F.C.,KHURDA(Khordha) GR/0000197/2001
100	D-CRLMC/24463/2026 CRLMC/2976/2026	BINDU SUNA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BIRMAHARAJPUR /112 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000215/2025
101	D-CRLMC/25190/2026 CRLMC/2977/2026	SUSANTA KUMAR JENA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	KUAKHIA /144 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000050/2026
102	D-CRLMC/25553/2026 CRLMC/2978/2026	RAVI RAJ VS	DEVASHIS PANDA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack)

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103	D-CRLMC/23413/2026 CRLMC/2979/2026	STATE OF ODISHA BHABANI SANKAR MOHANTY VS	SANTOSH CHANDRA ATABUDHI VS	GR/0000402/2025 CHANDAKA P.S. /417 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0002402/2024
104	D-CRLMC/20395/2026 CRLMC/2980/2026	STATE OF ODISHA ADITYA VIKRAM BIRLA VS	ANIMESH SINGH VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0006221/2023
105	D-CRLMC/25672/2026 CRLMC/2981/2026	SHIBA KUMAR PANDOB SUBRAT SINGH VS	BIKASH KARNA VS	MANAMUNDA /150 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000101/2025
106	D-CRLMC/25036/2026 CRLMC/2982/2026	STATE OF ODISHA RAMESH KUMAR BEHERA VS	MITALEE JESTHI VS	BHUBANESWAR VIGILANCE /27 /2020 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000030/2020
107	D-CRLMC/25782/2026 CRLMC/2983/2026	STATE OF ODISHA(VIG.) KISHOR KUMAR BEHERA VS	KARUNAKAR GAYA VS	BARIPADA TOWN /7 /2016 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M GR/0000043/2016
108	D-CRLMC/23985/2026 CRLMC/2984/2026	STATE OF ODISHA SUDAM CHANDRA JENA VS	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /36 /2018 ASST.SESSION JUDGE,BASUDEVPUR(B ST/0000012/2024
109	D-CRLMC/24148/2026 CRLMC/2985/2026	STATE OF ODISHA BHARAT CHANDRA THATT@CHANDAN VS	ARUN KUMAR BEHERA VS	TALASARI MARINE /22 /2026 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000041/2026
110	D-CRLMC/24070/2026 CRLMC/2986/2026	STATE OF ODISHA BABLU NAYAK@UTTAM NAYAK VS	ARUN KUMAR BEHERA VS	KAMARDA /93 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000344/2025
111	D-CRLMC/24205/2026 CRLMC/2987/2026	STATE OF ODISHA LAXMAN@LAXMAN CHANDRA THATT VS	ARUN KUMAR BEHERA VS	TALASARI MARINE /22 /2026 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000041/2026
112	D-CRLMC/23971/2026 CRLMC/2988/2026	STATE OF ODISHA INFORMANT VS	SOUMYA JYOTI BISWAL VS	LALBAG /95 /2023 2ND A.D.J.,CUTTACK(Cuttack) CRMC/0000047/2024
113	D-CRLMC/25258/2026 CRLMC/2989/2026	STATE OF ODISHA ASHISH MANDHATA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHARATPUR PS /329 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001021/2026

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114	D-CRLMC/23000/2026 CRLMC/2990/2026	BIPIN BIHARI HOTA VS STATE OF ODISHA (VIG)	SAIBRATA RATH VS	SAMBALPUR VIGILANCE /82 /2016 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000028/2016
115	D-CRLMC/23703/2026 CRLMC/2991/2026	DR.SAROJ KUMAR SAHOO VS STATE OF ODISHA	SUCHETA GUMANSINGH VS	/ /0 J.M.F.C,TANGI(Khordha) 2(C)CC/0000005/2025
116	D-CRLMC/25788/2026 CRLMC/2992/2026	CHITTA RANJAN BHOL VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	CUTTACK SADAR /423 /2019 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000219/2022
117	D-CRLMC/24449/2026 CRLMC/2993/2026	KANHAIYA SAHANI @ RAJESH KUMAR SINGH @ UTTAM KUMAR SINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.,KHURDA(Khordha) GR/0000036/2017
118	D-CRLMC/25668/2026 CRLMC/2994/2026	BASUDEVA MAHAKUDA VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /141 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000168/2023
119	D-CRLMC/25792/2026 CRLMC/2995/2026	PRASANTA NAIK VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	BUGUDA /111 /2012 A.D.J.,ASKA(Ganjam) ST/0000288/2025
120	D-CRLMC/24460/2026 CRLMC/2996/2026	MANOJ RAAJ VS STATE OF ODISHA	ROHIT RANJAN RAY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.,KHURDA(Khordha) GR/0000036/2017
121	D-CRLMC/25602/2026 CRLMC/2997/2026	KAMALA KANTA NAYAK VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR ROUT VS	BALASORE VIGILANCE /29 /2014 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000012/2014
122	D-CRLMC/25574/2026 CRLMC/2998/2026	CHANDAN@CHARLS NANDA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /122 /2013 S.D.J.M.,BARGARH(Bargarh) GR/0000344/2013
123	D-CRLMC/24610/2026 CRLMC/2999/2026	JAGANNATH DIXIT VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR SADAR /296 /2024 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000074/2025
124	D-CRLMC/25822/2026 CRLMC/3000/2026	SK IMRAN@SK ABDUL KARIM VS STATE OF ODISHA	ARIJEET MISHRA VS	BRAMHA BARADA /189 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002278/2024
125	D-CRLMC/25007/2026	NARESH KUMAR SWAIN	ASHOK KUMAR SAHOO	Tantiapal Marine /38 /2022

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	CRLMC/3001/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000068/2023
126	D-CRLMC/24991/2026 CRLMC/3002/2026	RASHMIRANJAN SWAIN@KANHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /194 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000632/2025
127	D-CRLMC/25496/2026 CRLMC/3003/2026	KALI PRASANNA DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SPL.TASK FORCE /18 /2026 J.M.F.C.,NIALI(Cuttack) GR/0000578/2026
128	D-CRLMP/24334/2026 CRLMP/1287/2026	TAPAS KUMAR MALIK VS STATE OF ODISHA	MANORANJAN PADHI VS	/ /0 ()
129	D-CRLMP/21326/2026 CRLMP/1288/2026	PRATIMA BARIK VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	// / /0 ()
130	D-CRLMP/23910/2026 CRLMP/1289/2026	SABITRI BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// ()
131	D-CRLMP/10607/2026 CRLMP/1290/2026	INFORMANT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ()
132	D-CRLMP/25854/2026 CRLMP/1291/2026	SUSMITA KHANDA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// KAMARDA /93 /2025 ()
133	D-CRLMP/25674/2026 CRLMP/1292/2026	SUBRAT KUMAR SAHOO VS CHINTAMANI SAMAL	MANAS RANJAN BAUG VS	// ()
134	D-CRLMP/24445/2026 CRLMP/1293/2026	BICHITRANANDA MAHAPATRA VS STATE OF ODISHA	JAGANNATH GOCHHAYAT VS	// / /0 ()
135	D-CRLMP/24982/2026 CRLMP/1294/2026	ARABINDA ROUT VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	// ()
136	D-CRLMP/23983/2026 CRLMP/1295/2026	MANAS KUMAR ROUT VS	BISWAJIT SAHOO VS	// / /0 ()

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137	D-CRLMP/25590/2026 CRLMP/1296/2026	STATE OF ODISHA TAPAN KUMAR BARAL VS SNEHALATA BARAL	SURYAKANTA DWIBEDI VS	// / /0 ()
138	D-CRLREV/24825/2026 CRLREV/611/2026	PRADIP KUMAR BEURIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	PIPLI /123 /2025 J.M.F.C.,PIPLI(Puri) GR/0000194/2025
139	D-CRLREV/24722/2026 CRLREV/612/2026	SATYAJIT PRUSTY VS STATE OF ODISHA	PRATIK NAYAK VS	MAHANGA /243 /2023 A.D.J.,SALIPUR(Cuttack) ST/0000073/2025
140	D-CRLREV/22740/2026 CRLREV/613/2026	SOHAN KUMAR RAUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /554 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000016/2026
141	D-CRLREV/23648/2026 CRLREV/614/2026	JAVED AKHTAR VS RUKEYA BANO	KARUNAKAR GAYA VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000128/2025
142	D-CRLREV/25544/2026 CRLREV/615/2026	SUNIL KUMAR DAS VS LIPIKA SAMAL	DIPTIRANJAN MOHAPATRA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) CRMC/0000288/2022
143	D-CRLREV/24502/2026 CRLREV/616/2026	JYOTI RANJAN MISHRA VS STATE OF ODISHA	ANSHURAM MISHRA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0006389/2022
144	D-CRLREV/25786/2026 CRLREV/617/2026	JULI PRADHAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	MUNIGUDA /115 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU CT/0000031/2025
145	D-CRLREV/23583/2026 CRLREV/618/2026	LOCHAN MAHADIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SAINTALA /118 /2010 A.D.J.,TITILAGARH(Balangir) CRA/0000014/2025
146	D-CRLREV/25787/2026 CRLREV/619/2026	RITA PARIDA @ YADAV VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BALIAPAL /311 /2023 DISTRICT & SESSIONS JUDGE,BALASO ST/0000239/2025
147	D-CRLREV/25401/2026 CRLREV/620/2026	SUBHAKANTA ROUT VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	RAJNAGAR /411 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR JJC/0000029/2025

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148	D-CRLREV/23617/2026 CRLREV/621/2026	BHAGABAN MAHARANA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// J.M.F.C.,ASKA(Ganjam) MIS.CASE/0000180/2026
149	D-EXP/28728/2026 EXP/113/2026	PRASANNA PRADHAN VS SOVA SHARMA, I.A.S.,PRINCIPAL SECRETARY TO GOVT. OF ORISSA, WATER RESOURCES DEPT	ADV. VS	// ()
150	D-EXP/35731/2026 EXP/114/2026	ANITA ROUT VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// ()
151	D-FAO/35753/2026 FAO/925/2026	NIRMALA DEVI @ NIRMALA KUMARI VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000031/2021
152	D-FAO/9233/2026 FAO/926/2026	BULU PRADHAN VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000008/2025
153	D-FAO/40174/2026 FAO/927/2026	UNITED INDIA INSURANCE CO.LTD., CUTTACK VS ASHOK KUMAR BOITAI	SANTOSH KUMAR MOHANTY VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000255/2014
154	D-FAO/29385/2026 FAO/928/2026	THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS SAMIR KUMAR SETHI	ADAM SWARHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000099/2023
155	D-LAA/36426/2026 LAA/131/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD- BOLANGIR NEW B.G. RAIL LINES PROJECT, BOLANGIR VS BIRENDRA KARMI	SK PHOIRANJAN PATNAIK,AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000051/2021
156	D-LAA/36432/2026 LAA/132/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINES PROJECT, BOLANGIR VS BASUDEBA DANGA	SK PHOIRANJAN PATNAIK,AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000440/2023
157	D-LAA/36433/2026 LAA/133/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD- BOLANGIR NEW B.G. RAIL LINES PROJECT, BOLANGIR VS JAYAPRAKASH MAHALA	SK PHOIRANJAN PATNAIK,AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000024/2021
158	D-LAA/36476/2026 LAA/134/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD- BOLANGIR NEW B.G. RAIL LINES PROJECT, BOLANGIR VS ACHINTA NAIK	SK PHOIRANJAN PATNAIK,AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000006/2021
159	D-MACA/26611/2026	KOTAK MAHINDRA GENERAL INSURANCE COMPANY LTD., KOLKATA	ADAM ALI KHAN	//

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	MACA/814/2026	VS KAPILASA KHILA	VS	4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000016/2024
160	D-MATA/38005/2026 MATA/280/2026	ANITA BEHERA VS ALOK KUMAR TARAI	RAMAKANTA PANDA VS	// JUDGE FAMILY COURT,BALASORE(Bal) CP/0000577/2021
161	D-MATA/38798/2026 MATA/281/2026	JANAKI PANDA VS PURUSOTTAM PATI	SARASWATI SENAPATI VS	// JUDGE, FAMILY COURT, BHADRAK(Bh) CP/0000335/2024
162	D-MSA/32992/2026 MSA/45/2026	HEMANTA KUMAR MOHANTY VS MANAS RANJAN MEHER	BIJAYA KUMAR PARIDA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000181/2024
163	D-MSA/32993/2026 MSA/46/2026	HEMANTA KUMAR MOHANTY VS KAILASH CHANDRA JENA	BIJAYA KUMAR PARIDA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000180/2024
164	D-MSA/38690/2026 MSA/47/2026	SECRETARY,ODISHA REAL ESTATE AUTHORITY, BHUBANESWAR VS M/S.MANI TIRUMALA PROJECTS PVT. LTD., KOLKATA	PARTHA SARATHI NAYAK VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000123/2025
165	D-MSA/38697/2026 MSA/48/2026	SECRETARY,ODISHA REAL ESTATE AUTHORITY, BHUBANESWAR VS WELCON INFRASTRUCTURE PVT. LTD., KHURDA	PARTHA SARATHI NAYAK VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000166/2024
166	D-RPFAM/38296/2026 RPFAM/235/2026	BISWABANDITA PARIDA VS BHAGYADHARA BALASAMANTA	MAHESWAR MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000168/2024
167	D-RSA/35613/2026 RSA/437/2026	ITISHRI SAHU VS DIBAKAR SAHU	SATYANARAYAN MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000037/2024
168	D-RSA/39665/2026 RSA/438/2026	GAURANGA CHARAN PRADHAN VS DAMBARUDHAR PRADHAN	TUSAR KUMAR MISHRA VS	// 1ST A.D.J., PURI(Puri) RFA/0000009/2025
169	D-RSA/36469/2026 RSA/439/2026	NABAGHANA SETHI VS ALEKH CHANDRA BEHERA	SURAJIT NATH VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000022/2019
170	D-RSA/37273/2026 RSA/440/2026	DUKHI ROUL VS	PRAJIT KUMAR PRADHAN VS	// A.D.J.,ATHAMALIK(Anugul)

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171	D-TRP(C)/39603/2026 TRP(C)/266/2026	KANDARPA PRADHAN POOJASHREE DEVADARSANI VS PRAPATTI MAHARANA	DEEPANKAR PANIGRAHI VS	RFA/0000006/2024 // CIVIL JUDGE (SD),MALKANGIRI(Malkangiri) CS/0000075/2026
172	D-WA/37884/2026 WA/1187/2026	STATE OF ODISHA VS SIVA @ SIBA SANKAR MISRA	SASWAT DAS,A.G.A VS	// 0 //
173	D-WA/38007/2026 WA/1188/2026	JAYASHREE BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
174	D-WA/38650/2026 WA/1189/2026	BINODINI MALLICK VS ADDL. DISTRICT MAGISTRATE, KANDHAMAL	PAGYAN PARAMITA MOHANTY VS	// 0 //
175	D-WP(C)/35252/2026 WP(C)/27459/2026	ANANTA NARAYAN BEJ VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
176	D-WP(C)/39105/2026 WP(C)/27460/2026	SADHU CHARAN BEHERA VS STATE OF ODISHA	PRANGYANANDA PATTANAIK VS	// 0 //
177	D-WP(C)/38613/2026 WP(C)/27461/2026	MALAYA KUMAR BARIK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
178	D-WP(C)/38433/2026 WP(C)/27462/2026	PURNA CHANDRA MOHANTY VS THE COLLECTOR, ANGUL	PABITRA KUMAR NAYAK VS	// 0 //
179	D-WP(C)/20200/2026 WP(C)/27463/2026	SIBADATTA PATTANAYAK VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
180	D-WP(C)/37704/2026 WP(C)/27464/2026	TULU ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
181	D-WP(C)/38689/2026 WP(C)/27465/2026	RABINDRA KUMAR MOHANTY VS ICICI BANK, VADODARA, GUJARAT	JAYDEEP PAL VS	// 0 //

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182	D-WP(C)/39861/2026 WP(C)/27466/2026	BASANTA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
183	D-WP(C)/39863/2026 WP(C)/27467/2026	PRAFULLA KUMAR SIAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
184	D-WP(C)/38247/2026 WP(C)/27468/2026	PRAFULLA KUMAR DAS VS SUB COLLECTOR, BHUBANESWAR	AKHAND VS	// 0 //
185	D-WP(C)/39866/2026 WP(C)/27469/2026	JAYANTA KUMAR SAMAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
186	D-WP(C)/37789/2026 WP(C)/27470/2026	RUKMANI ROHIDAS VS MUNU ROHIDAS	ASWINI KUMAR DASH VS	// 0 //
187	D-WP(C)/39868/2026 WP(C)/27471/2026	BISWANATH MOHARANA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
188	D-WP(C)/36292/2026 WP(C)/27472/2026	BISHESWAR DASH VS THE DIRECTOR GENERAL OF POLICE, ODISHA, CUTTACK	VS	// 0 //
189	D-WP(C)/37713/2026 WP(C)/27473/2026	DR.SNEHALATA MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
190	D-WP(C)/39869/2026 WP(C)/27474/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
191	D-WP(C)/37719/2026 WP(C)/27475/2026	PANCHANANA SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
192	D-WP(C)/36407/2026 WP(C)/27476/2026	KHETRAJPUR MERCHANT ASSOCIATION, SAMBALPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
193	D-WP(C)/39934/2026	NIBEDITA DALEI	LAXMIKANTA MOHANTY	//

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	WP(C)/27477/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/40119/2026	KRUSHNA CHANDRA BEHERA	NIHAL RATH	//
	WP(C)/27478/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/40123/2026	SHAIKH ISHAQ AHMED	NIHAL RATH	//
	WP(C)/27479/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/38712/2026	BABAMANI SHG	RAJIV KUMAR MAHANTA	//
	WP(C)/27480/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/39146/2026	DULAMANI GOUD @ BAG	SUMANTA BHUYAN	//
	WP(C)/27481/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/39543/2026	SURESH CHANDRA DASH	SUBHAM AGRAWAL	//
	WP(C)/27482/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/38719/2026	SATYABHAMA SHG, SAMARA	RAJIV KUMAR MAHANTA	//
	WP(C)/27483/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/39221/2026	RUKDHAR PUTEL	ALOK KUMAR PANDA	//
	WP(C)/27484/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/36409/2026	KHITISH CHANDRA BEHERA	UMAKANTA MISHRA	//
	WP(C)/27485/2026	VS DISTRICT JUDGE, KALAHANDI	VS	0 //
202	D-WP(C)/39480/2026	JYOTE MOTORS (BALASORE) PRIVATE LIMITED, KHORDHA	SATYA SMRUTI MOHANTY	//
	WP(C)/27486/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/39595/2026	THE URBAN COOPERATIVE BANK LTD., CUTTACK	SUDARSHAN NANDA	//
	WP(C)/27487/2026	VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	VS	0 //
204	D-WP(C)/38080/2026	DR.SANDIP KUMAR PRADHAN	SANGRAM JENA	//
	WP(C)/27488/2026	VS	VS	0

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205	D-WP(C)/38724/2026 WP(C)/27489/2026	STATE OF ODISHA JAI SHREE RAM WSHG VS	RAJIV KUMAR MAHANTA VS	// // 0
206	D-WP(C)/39872/2026 WP(C)/27490/2026	STATE OF ODISHA RABINDRA KUMAR PRUSTY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
207	D-WP(C)/37413/2026 WP(C)/27491/2026	STATE OF ODISHA AVISEKH MOHAPATRA VS	ASHOK KUMAR MOHAPATRA VS	// // 0
208	D-WP(C)/38444/2026 WP(C)/27492/2026	STATE OF ODISHA ASHOK KUMAR RATH VS	TUSAR KUMAR MISHRA VS	// // 0
209	D-WP(C)/39875/2026 WP(C)/27493/2026	ANUSKA RATH BISWANATH PANI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
210	D-WP(C)/39546/2026 WP(C)/27494/2026	STATE OF ODISHA HARI KISHAN MUNDHRA VS	ANAND CHANDRA SWAIN VS	// // 0
211	D-WP(C)/38463/2026 WP(C)/27495/2026	STATE OF ODISHA GOBINDA MEHER VS	AMIT PRASAD BOSE VS	// // 0
212	D-WP(C)/39240/2026 WP(C)/27496/2026	STATE OF ODISHA BUGUTA JYOTI VS	SOUMIK SPANDAN TRIPATHY VS	// // 0
213	D-WP(C)/36543/2026 WP(C)/27497/2026	STATE OF ODISHA CHINMAY SUNDARAY VS	PRAKASH KUMAR MISHRA VS	// // 0
214	D-WP(C)/39938/2026 WP(C)/27498/2026	STATE OF ODISHA SANJAYA KUMAR PADHY VS	SANTOSH KUMAR MAHANTY VS	// // 0
215	D-WP(C)/39242/2026 WP(C)/27499/2026	STATE OF ODISHA SUNITA PANDA VS	SOUMIK SPANDAN TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/38568/2026 WP(C)/27500/2026	UMASHANKAR DAS VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
217	D-WP(C)/39548/2026 WP(C)/27501/2026	PRAMOD KUMAR BADATYA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
218	D-WP(C)/38110/2026 WP(C)/27502/2026	SUBASH CHANDRA PARIDA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
219	D-WP(C)/39244/2026 WP(C)/27503/2026	SISIR KUMAR PADHY VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
220	D-WP(C)/37864/2026 WP(C)/27504/2026	SHAIBALINI DASH VS SUBHRADIP MISHRA	HRUDANANDA MOHAPATRA VS	// 0 //
221	D-WP(C)/39209/2026 WP(C)/27505/2026	GUPTESWAR PATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
222	D-WP(C)/39245/2026 WP(C)/27506/2026	NILAMBAR BIVAR VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
223	D-WP(C)/39551/2026 WP(C)/27507/2026	CHITTARANJAN DASH VS OIL INDIA LIMITED, UTTAR PRADESH	LAXMIKANTA MOHANTY VS	// 0 //
224	D-WP(C)/36747/2026 WP(C)/27508/2026	BINODINI HOTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
225	D-WP(C)/39864/2026 WP(C)/27509/2026	SANJAYA KUMAR DAS VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
226	D-WP(C)/38691/2026 WP(C)/27510/2026	RULI MOHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
227	D-WP(C)/36749/2026	GIRIDHARI BHOI	SUSANTA KUMAR MISHRA	//

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	WP(C)/27511/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/39210/2026	MANOJ KUMAR NAYAK	SOUMIK SPANDAN TRIPATHY	//
	WP(C)/27512/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/39301/2026	ABHIMANYU NAYAK	HARA PRASAD RATH	//
	WP(C)/27513/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/39843/2026	PRAKASH CHANDRA SAHOO	ALOK KUMAR PANDA	//
	WP(C)/27514/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/36964/2026	BIPIN BIHARI BARIK	JAYASHREE BISWAL	//
	WP(C)/27515/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/37028/2026	SANTOSH KUMAR DASH	ANSHUMAN DAS	//
	WP(C)/27516/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/32399/2026	DUKHI BAGH @ DUKI BARIK	SANJEEB KUMAR JENA	//
	WP(C)/27517/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/39324/2026	LIPUN BEHERA	PRAKASH KUMAR ROUT	//
	WP(C)/27518/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/38693/2026	HARIHAR SETHY	SWAPNIL ROY	//
	WP(C)/27519/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/37739/2026	RADHAMANI PANDA	BIPIN KUMAR NAYAK	//
	WP(C)/27520/2026	VS ODISHA GRAMEEN BANK, PURI	VS	0 //
237	D-WP(C)/39417/2026	KISHORE CHANDRA PANDA	SWAPNIL ROY	//
	WP(C)/27521/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/31877/2026	AJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	//
	WP(C)/27522/2026	VS	VS	0

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239	D-WP(C)/36148/2026 WP(C)/27523/2026	STATE OF ODISHA SASMITA RANI PARIDA VS	SHAKTI PRASAD RATH VS	// // 0
240	D-WP(C)/39487/2026 WP(C)/27524/2026	STATE OF ODISHA RUDRA NARAYAN MOHANTY VS	ABHISEK MOHANTY VS	// // 0
241	D-WP(C)/40029/2026 WP(C)/27525/2026	STATE OF ODISHA M/S.MAHALAXMI WELLMAN FUEL PVT.LTD.ASSAM VS	JAYDEEP PAL VS	// // 0
242	D-WP(C)/38522/2026 WP(C)/27526/2026	STATE OF ODISHA MAA SARALA WOMEN SELF HELP GROUP, ANGUL VS	SUBHADUTTA ROUTRAY VS	// // 0
243	D-WP(C)/35040/2026 WP(C)/27527/2026	STATE OF ODISHA SURESH CHANDRA MOHANTY VS	UMAKANT SAHOO VS	// // 0
244	D-WP(C)/36554/2026 WP(C)/27528/2026	STATE OF ODISHA BHOLESWAR BEHERA VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
245	D-WP(C)/38782/2026 WP(C)/27529/2026	STATE OF ODISHA BHUBANESWAR SAHU VS	LAXMIKANTA MOHANTY VS	// // 0
246	D-WP(C)/39335/2026 WP(C)/27530/2026	STATE OF ODISHA BASANT KUMAR MISHRA VS	ASHOK KUMAR SARANGI VS	// // 0
247	D-WP(C)/36580/2026 WP(C)/27531/2026	STATE OF ODISHA AKSHYA KUMAR ROUTRAY VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
248	D-WP(C)/36714/2026 WP(C)/27532/2026	THE SECRETARY, INSURANCE OMBUDSMAN, BHUBANESWAR DIGAMBER NAYAK VS	LAMBODAR ACHARI VS	// // 0
249	D-WP(C)/39198/2026 WP(C)/27533/2026	STATE OF ODISHA RAJENDRA PRASAD BEHERA VS CANARA BANK, KARNATAKA	JAYDEEP PAL VS	// // 0 //

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250	D-WP(C)/39488/2026 WP(C)/27534/2026	JOYNARAYAN MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
251	D-WP(C)/39732/2026 WP(C)/27535/2026	RAGHUNATH BISWAL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
252	D-WP(C)/38924/2026 WP(C)/27536/2026	DOLAGOBINDA BEHERA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
253	D-WP(C)/39320/2026 WP(C)/27537/2026	ANIL KUMAR LENKA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
254	D-WP(C)/39516/2026 WP(C)/27538/2026	SUMITRA NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
255	D-WP(C)/38856/2026 WP(C)/27539/2026	MAA GANAPATI SHG, GANDAPADA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
256	D-WP(C)/39201/2026 WP(C)/27540/2026	M/S SHREE JAGANNATH AGENCY, BALASORE VS STATE BANK OF INDIA, MUMBAI	JAYDEEP PAL VS	// 0 //
257	D-WP(C)/40404/2026 WP(C)/27541/2026	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
258	D-WP(C)/39322/2026 WP(C)/27542/2026	AMAR KUMAR PATRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
259	D-WP(C)/39017/2026 WP(C)/27543/2026	JAY JAGANNATH S H G VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
260	D-WP(C)/39588/2026 WP(C)/27544/2026	ARUN KUMAR ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	// 0 //
261	D-WP(C)/38905/2026	MINATI BISWAL	SUDHIR KUMAR MALLICK	//

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	WP(C)/27545/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/39450/2026	ALIA PRADHAN	KARUNAKAR GAYA	//
	WP(C)/27546/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/38064/2026	LAXMIDHAR PATRA	AMIT KUMAR SAA	//
	WP(C)/27547/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/38918/2026	JUDHISTHIRA MALLICK	NIKUNJA KUMAR ROUT	//
	WP(C)/27548/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/39848/2026	KAILASH CHANDRA SINGH	ALOK KUMAR PANDA	//
	WP(C)/27549/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/39544/2026	SATYABRATA MOHAPATRA	ACHYUTANANDA PATTANAİK	//
	WP(C)/27550/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/38920/2026	BHAGABAN SAHOO	NIKUNJA KUMAR ROUT	//
	WP(C)/27551/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/39658/2026	BASANT KUMAR BISWAL	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/27552/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/39024/2026	MAA JAGULEI S H G	RAJIV KUMAR MAHANTA	//
	WP(C)/27553/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/39965/2026	ABHISEKH PATTNAYAK	BRAJA MOHAN SARANGI	//
	WP(C)/27554/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/40310/2026	KAJAL GOCHHAYAT	RAGHUNATH SINGH	//
	WP(C)/27555/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/38922/2026	SK.MD.ABDULLA	NIKUNJA KUMAR ROUT	//
	WP(C)/27556/2026	VS	VS	0

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273	D-WP(C)/40290/2026 WP(C)/27557/2026	STATE OF ODISHA GANESWAR BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0
274	D-WP(C)/20062/2026 WP(C)/27558/2026	STATE OF ODISHA BISHNU CHARAN MOHARANA VS	SOUMYA RANJAN PATI VS	// // 0
275	D-WP(C)/39466/2026 WP(C)/27559/2026	STATE OF ODISHA NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR VS	SASWAT KUMAR ACHARYA VS	// // 0
276	D-WP(C)/39555/2026 WP(C)/27560/2026	RAMA CHANDRA PRADHAN SULABHI CHANDAN VS	RABINDRA KUMAR SAHOO VS	// // 0
277	D-WP(C)/39469/2026 WP(C)/27561/2026	STATE OF ODISHA BIPLAB KUMAR DASH VS	KOUSIK ANANDA GURU VS	// // 0
278	D-WP(C)/40369/2026 WP(C)/27562/2026	STATE OF ODISHA BRAJABANDHU CHINARA VS	PRIYADARSHINEE BIJAYALAXMI DAS VS	// // 0
279	D-WP(C)/39713/2026 WP(C)/27563/2026	STATE OF ODISHA SAROJ KUMAR TRIPATHY VS	SAROJA KANTA SAMAL VS	// // 0
280	D-WP(C)/39698/2026 WP(C)/27564/2026	STATE OF ODISHA MAYADHAR HARICHANDAN VS	KABIRAJ PRADHAN VS	// // 0
281	D-WP(C)/39961/2026 WP(C)/27565/2026	STATE OF ODISHA SUJIT KUMAR SWAIN VS	BRAJA MOHAN SARANGI VS	// // 0
282	D-WP(C)/39835/2026 WP(C)/27566/2026	STATE OF ODISHA MAA KHILAMUNDA SELF HELP GROUP, NAYAGARH VS	SANGRAM JENA VS	// // 0
283	D-WP(C)/39754/2026 WP(C)/27567/2026	STATE OF ODISHA SASHI PRAVA BISWAL VS	SATYANARAYAN MISHRA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/39027/2026 WP(C)/27568/2026	MANGALA PRIYADARSHINI MISSION SHAKTI S.H.G, JAUMARA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
285	D-WP(C)/39909/2026 WP(C)/27569/2026	ANIL KUMAR NAIK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
286	D-WP(C)/39772/2026 WP(C)/27570/2026	DILIP KUMAR MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
287	D-WP(C)/39841/2026 WP(C)/27571/2026	JITENDRA KUMAR JOSHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
288	D-WP(C)/38558/2026 WP(C)/27572/2026	RABINDRA KUMAR DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
289	D-WP(C)/39796/2026 WP(C)/27573/2026	RATAN KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
290	D-WP(C)/40226/2026 WP(C)/27574/2026	SUDHAKAR DAS VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
291	D-WP(C)/40232/2026 WP(C)/27575/2026	MAHESWAR DAS VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
292	D-WP(C)/40375/2026 WP(C)/27576/2026	NARENDRA LENKA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
293	D-WP(C)/38091/2026 WP(C)/27577/2026	KISHOR SAHU VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
294	D-WP(C)/39332/2026 WP(C)/27578/2026	DILLIP KUMAR ROUT VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
295	D-WP(C)/38518/2026	RANJIT KUMAR SAHOO	PRAJIT KUMAR PRADHAN	//

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	WP(C)/27579/2026	VS	VS	0
		AUTHORISED OFFICER CUM ASST. CONSERVATOR OF FORESTS, ANGUL		//
296	D-WP(C)/40397/2026	LAXMAN DEHERI	PABITRA KUMAR NAYAK	//
	WP(C)/27580/2026	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/40398/2026	SAROJ KUMAR KERKETTA	PABITRA KUMAR NAYAK	//
	WP(C)/27581/2026	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/40402/2026	PADMAN BHOI	PABITRA KUMAR NAYAK	//
	WP(C)/27582/2026	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/37235/2026	GYANARANJAN DAS	ARUN KUMAR BEHERA	//
	WP(C)/27583/2026	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/40378/2026	BABA SIDHESWAR WSHG	SRINIVAS MOHANTY	//
	WP(C)/27584/2026	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/40399/2026	BABILI @ BABULI KARALI	PABITRA KUMAR NAYAK	//
	WP(C)/27585/2026	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/40403/2026	DASHARATHA MUNDA	PABITRA KUMAR NAYAK	//
	WP(C)/27586/2026	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/40401/2026	BALARAM SUNARI	PABITRA KUMAR NAYAK	//
	WP(C)/27587/2026	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/38799/2026	SUBHRANSHU SEKHAR PADHI	SOUMYA RANJAN MOHANTY	//
	WP(C)/27588/2026	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/40406/2026	RUSHI MUNDA	PABITRA KUMAR NAYAK	//
	WP(C)/27589/2026	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/39211/2026	G.DEEPAK KUMAR	SOUMIK SPANDAN TRIPATHY	//
	WP(C)/27590/2026	VS	VS	0

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307	D-WP(C)/38527/2026 WP(C)/27591/2026	STATE OF ODISHA MAA ABHIRAM MAHILA SELF HELP GROUP, ANGUL VS	SUBHADUTTA ROUTRAY VS	// // 0
308	D-WP(C)/39949/2026 WP(C)/27592/2026	STATE OF ODISHA GUPTESWAR MAHILA SANGHA, MISSION SHAKTI GROUP, GANJAM VS	ABINASH SWAIN VS	// // 0
309	D-WP(C)/39815/2026 WP(C)/27593/2026	STATE OF ODISHA DR. PRAHALLAD MISHRA VS	ANJAN KUMAR BISWAL VS	// // 0
310	D-WP(C)/38694/2026 WP(C)/27594/2026	STATE OF ODISHA PRAVAKAR PRADHAN VS	SWAPNIL ROY VS	// // 0
311	D-WP(C)/40240/2026 WP(C)/27595/2026	STATE OF ODISHA MANAGING COMMITTEE OF ZILLANASI PANCHAYAT HIGH SCHOOL, JAGATSINGHPUR VS	KUNAL KUMAR SWAIN VS	// // 0
312	D-WP(C)/40297/2026 WP(C)/27596/2026	STATE OF ODISHA ARUNI STONE CRUSHER PRIVATE LIMITED, JAJPUR VS	SOUMYA RANJAN MOHANTY VS	// // 0
313	D-WP(C)/39871/2026 WP(C)/27597/2026	STATE OF ODISHA ODYSSEY ADVANCED TELEMATIES SYSTEMS (OATS) BHUBANESWAR VS	KAMAL BEHARI PANDA VS	// // 0
314	D-WP(C)/38532/2026 WP(C)/27598/2026	GAIL (INDIA) LTD., NEW DELHI PATRAPADA GPLF, BLOCK CHENDIPADA, ANGUL VS	SUBHADUTTA ROUTRAY VS	// // 0
315	D-WP(C)/40247/2026 WP(C)/27599/2026	STATE OF ODISHA MANAGING COMMITTEE OF BHAGABATI VIDYAPITH, PURI VS	KUNAL KUMAR SWAIN VS	// // 0
316	D-WP(C)/40261/2026 WP(C)/27600/2026	STATE OF ODISHA MANAGING COMMITTEE OF SRI BATAMAHAPURUSH VIDYAPITHA, TARTOL, JAGATSINGHPUR VS	KUNAL KUMAR SWAIN VS	// // 0
317	D-WP(C)/38063/2026 WP(C)/27601/2026	STATE OF ODISHA NARAYAN CHOUDHURI VS	AMIT KUMAR SAA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/39874/2026 WP(C)/27602/2026	RASHIREKHA ROY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
319	D-WP(C)/37407/2026 WP(C)/27603/2026	M/S.DEBASISH JENA, NETAJI NAGAR, CUTTACK VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	CHITA RANJAN DASH VS	// 0 //
320	D-WP(C)/39914/2026 WP(C)/27604/2026	ABHAYA KUMAR PANIGRAHI VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
321	D-WP(C)/39944/2026 WP(C)/27605/2026	NIASA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
322	D-WP(C)/40416/2026 WP(C)/27606/2026	DR.PRAGNYA PARIMITA NAYAK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
323	D-WP(C)/39323/2026 WP(C)/27607/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
324	D-WP(C)/40253/2026 WP(C)/27608/2026	MANAGING COMMITTEE OF PATITAPABAN HIGH SCHOOL, JAGATSINGHPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
325	D-WP(C)/40334/2026 WP(C)/27609/2026	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	D-WP(C)/40027/2026 WP(C)/27610/2026	BIRENDRA KUMAR JAISWAL VS ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE	KAJAL SAHOO VS	// 0 //
327	D-WP(C)/38695/2026 WP(C)/27611/2026	SARASWATI NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
328	D-WP(C)/40339/2026 WP(C)/27612/2026	MANAGING COMMITTEE OF SARASUDA HIGH SCHOOL, JAGATSINGHPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
329	D-WP(C)/40210/2026	ARUN KUMAR SAHU	KUNAL KUMAR SWAIN	//

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	WP(C)/27613/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/38055/2026	BANSHIDHAR BHOL	ADISHA MOHANTY	//
	WP(C)/27614/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/37860/2026	M/S.GIRIDHARI DASH, ANGUL	ADHIRAJ MOHANTY	//
	WP(C)/27615/2026	VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	VS	0 //
332	D-WP(C)/40272/2026	MANAGING COMMITTEE OF BISWABHARATI BIDYAPITHA,GOPINATHPUR, PURI	KUNAL KUMAR SWAIN	//
	WP(C)/27616/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/40316/2026	MANAGING COMMITTEE OF BARDHA HIGH SCHOOL, CUTTACK	KUNAL KUMAR SWAIN	//
	WP(C)/27617/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/40408/2026	EVOS BUILDCON PRIVATE LTD.,BHUBANESWAR	HARAPRASAD PANDA	//
	WP(C)/27618/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/40267/2026	HRUSIKESH MOHANTY	KUNAL KUMAR SWAIN	//
	WP(C)/27619/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/40321/2026	PARAMANANDA PATRA	KUNAL KUMAR SWAIN	//
	WP(C)/27620/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/39884/2026	LADUBABA SELF HELP GROUP, NARENDRAPUR, NAYAGARH	SANGRAM JENA	//
	WP(C)/27621/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/40194/2026	BALUNKESWAR PRADHAN	SANGRAM JENA	//
	WP(C)/27622/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/39916/2026	MAA LAXMI SELF HELP GROUP, GAMEI, NAYAGARH	SANGRAM JENA	//
	WP(C)/27623/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/40280/2026	PRAKASH CHANDRA PARIDA	SANGRAM JENA	//
	WP(C)/27624/2026	VS	VS	0

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341	D-WP(C)/39886/2026 WP(C)/27625/2026	STATE OF ODISHA MAA NARAYANI SELF HELP GROUP, ITAMATI, NAYAGARH VS	SANGRAM JENA VS	// // 0
342	D-WP(C)/39921/2026 WP(C)/27626/2026	STATE OF ODISHA MAA BIMALA SELF HELP GROUP, ASURADHIPA, NAYAGARH VS	SANGRAM JENA VS	// // 0
343	D-WP(C)/39899/2026 WP(C)/27627/2026	STATE OF ODISHA MAA MANGALA SELF HELP GROUP, ITAMATI, NAYAGARH VS	SANGRAM JENA VS	// // 0
344	D-WP(C)/39890/2026 WP(C)/27628/2026	STATE OF ODISHA MAA MANGALA SELF HELP GROUP, BHATASAH, NAYAGARH VS	SANGRAM JENA VS	// // 0
345	D-WP(C)/39932/2026 WP(C)/27629/2026	STATE OF ODISHA RADHA SWAMI SELF HELP GROUP, CHADAPALLI, NAYAGARH VS	SANGRAM JENA VS	// // 0
346	D-WP(C)/39904/2026 WP(C)/27630/2026	STATE OF ODISHA MAA BHUYANI SELF HELP GROUP, RAGHUNATHPUR, NAYAGARH VS	SANGRAM JENA VS	// // 0
347	D-WP(C)/40079/2026 WP(C)/27631/2026	STATE OF ODISHA NURSINGHA BAL VS	SWAPNIL ROY VS	// // 0
348	D-WP(C)/37411/2026 WP(C)/27632/2026	STATE OF ODISHA M/S NILANDRI DRESSES, KENDRAPARA VS	ADHIRAJ MOHANTY VS	// // 0
349	D-WP(C)/39937/2026 WP(C)/27633/2026	THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK MAA MANGALA SELF HELP GROUP, LATHIPADA, NAYAGARH VS	SANGRAM JENA VS	// // 0
350	D-WP(C)/40289/2026 WP(C)/27634/2026	STATE OF ODISHA MANAGING COMMITTEE OF INDIRA GANDHI GIRLS HIGH SCHOOL, KURUTUNGA VS	KUNAL KUMAR SWAIN VS	// // 0
351	D-WP(C)/40083/2026 WP(C)/27635/2026	STATE OF ODISHA BHABAGRAHI SAHOO VS	SWAPNIL ROY VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/39894/2026 WP(C)/27636/2026	NATACHANDI SELF HELP GROUP, BIRUDA, NAYAGARH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
353	D-WP(C)/40487/2026 WP(C)/27637/2026	SUDHANSU SEKHAR MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
354	D-WP(C)/40311/2026 WP(C)/27638/2026	PRADIPTA KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
355	D-WP(C)/40090/2026 WP(C)/27639/2026	MADAN MOHAN MOHARANA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
356	D-WP(C)/40488/2026 WP(C)/27640/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
357	D-WP(C)/39773/2026 WP(C)/27641/2026	MANOJ KISHOR PAUL VS SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	BISWAJIT NAYAK VS	// 0 //
358	D-WP(C)/40343/2026 WP(C)/27642/2026	MANAGING COMMITTEE OF GYAN PATTANAIK HIGH SCHOOL, GANJAM VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
359	D-WP(C)/40421/2026 WP(C)/27643/2026	GOPINATH BISWAL VS ASSETS RECONSTRUCTION COMPANY(INDIA) LTD.,MUMBAI	ALOK MOHANTY VS	// 0 //
360	D-WP(C)/39751/2026 WP(C)/27644/2026	KANDHA BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
361	D-WP(C)/40323/2026 WP(C)/27645/2026	GANESH PADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
362	D-WP(C)/37414/2026 WP(C)/27646/2026	M/S PRIYADARSINI MAHAKHUD, ANGUL VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	ADHIRAJ MOHANTY VS	// 0 //
363	D-WP(C)/39859/2026	PARSURAM BEHERA	ABINASH ROUTRAY	//

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	WP(C)/27647/2026	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/40365/2026	LUXURIO ASSETS PVT LTD.,NAYAPALLI, BHUBANESWAR	JAYDEEP PAL	//
	WP(C)/27648/2026	VS UNION OF INDIA	VS	() //
365	D-WP(C)/39878/2026	SABITA MUNDA	RAKESH BEHERA	//
	WP(C)/27649/2026	VS STATE OF ODISHA	VS	() //
366	D-ABLAPL/25690/2026	SUBAL BEHERA	ROHIT RANJAN RAY	/ /0
	ABLAPL/10000/2026	VS STATE OF ODISHA	VS	() //
367	D-ABLAPL/25698/2026	SK. SIRAJUDDIN @ SIRAJUDIN @ SK. SARAJUDIN	AMLAN MOHANTY	DHUSURI /326 /2026
	ABLAPL/10001/2026	VS STATE OF ODISHA	VS	() //
368	D-ABLAPL/25729/2026	RABINDRA HARIJAN @ AKASH HARIJAN	MANGU NANDY	MATHILI /129 /2026
	ABLAPL/10002/2026	VS STATE OF ODISHA	VS	() //
369	D-ABLAPL/23572/2026	MADAN BAGARTI @ BADAN BAGARTI	AJAYA KUMAR NANDA	SINAPALI /347 /2025
	ABLAPL/10003/2026	VS STATE OF ODISHA	VS	() //
370	D-ABLAPL/25423/2026	JANTIROJ @ JANTIROSE BAG	SABYASACHI MISHRA	BANGOMUNDA /206 /2022
	ABLAPL/10004/2026	VS STATE OF ODISHA	VS	() //
371	D-ABLAPL/24911/2026	MANGARAJ SAHU	SANDEEP RAJ PANDA	KEONJHAR TOWN /167 /2026
	ABLAPL/10005/2026	VS STATE OF ODISHA	VS	() //
372	D-ABLAPL/25432/2026	SAGAR SAHU @ GUTHUL @ DAYA SAGAR SAHU	SABYASACHI MISHRA	BANGOMUNDA /164 /2025
	ABLAPL/10006/2026	VS STATE OF ODISHA	VS	() //
373	D-ABLAPL/23589/2026	TITU NAYAK @ TUTU NAYAK	SUCHIT KUMAR NAYAK	BAMUNIGAM /75 /2025
	ABLAPL/10007/2026	VS STATE OF ODISHA	VS	() //
374	D-ABLAPL/25273/2026	PRAFULLA KUMAR BHOI	BHARAT BHUSAN ROUTRAY	/ /0
	ABLAPL/10008/2026	VS	VS	()

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375	D-ABLAPL/25718/2026 ABLAPL/10009/2026	STATE OF ODISHA VIKI DAS @ BIKI DAS VS	BISWORANJAN SWAIN VS	// JHIRPANI P.S. /150 /2026 ()
376	D-ABLAPL/25346/2026 ABLAPL/10010/2026	STATE OF ODISHA UTKAL BHUSAN DAS VS	TARUN KUMAR BISWAL VS	// BYREE /183 /2026 ()
377	D-ABLAPL/25731/2026 ABLAPL/10011/2026	STATE OF ODISHA BELAL KHAN @ BELE KHAN VS	AMULYA RATNA PANDA VS	// JAJPUR SADAR /269 /2026 ()
378	D-ABLAPL/26021/2026 ABLAPL/10012/2026	STATE OF ODISHA BISWANATH KAMILA VS	KULDEEP MOHANTY VS	// RASGOBINDPUR /441 /2026 ()
379	D-ABLAPL/25733/2026 ABLAPL/10013/2026	STATE OF ODISHA BIBHUTI KHILLA @ BIBHUTI KHILLO VS	MANGU NANDY VS	// NANDAPUR /29 /2026 ()
380	D-ABLAPL/24994/2026 ABLAPL/10014/2026	STATE OF ODISHA BAPUNU @ LAXMIDHAR PANDUA VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /61 /2023 ()
381	D-ABLAPL/25750/2026 ABLAPL/10015/2026	STATE OF ODISHA ANANTA BEHERA VS	SANTOSH KUMAR MAHANTY VS	// PURUSHOTTAMPUR /163 /2026 ()
382	D-ABLAPL/25752/2026 ABLAPL/10016/2026	STATE OF ODISHA BINAPANI DAS VS	ACHYUTANANDA PATTANAIAK VS	// BEGUNIA P.S. /269 /2026 ()
383	D-ABLAPL/21676/2026 ABLAPL/10017/2026	STATE OF ODISHA ADEITA PRADHAN @ ADITYA PRADHAN VS	BYOMAKESH TRIPATHY VS	// BANAPUR P.S. /67 /2026 ()
384	D-ABLAPL/25131/2026 ABLAPL/9955/2026	STATE OF ODISHA BHAJA@SUBASH CHANDRA SAHOO VS	PRADIPTA BEURA VS	// / /0 J.M.F.C.,NARASINGHPUR(Cuttack)
385	D-ABLAPL/25216/2026 ABLAPL/9956/2026	STATE OF ODISHA ROJALIN MOHABHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	2(A)CC/0000075/2026 KHURDA SADAR /358 /2026 () //

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386	D-ABLAPL/25234/2026 ABLAPL/9957/2026	RANJIT JENA @ BAPUN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /640 /2025 () //
387	D-ABLAPL/25362/2026 ABLAPL/9958/2026	P MANOJ REDDY @ KUNA REDDY VS STATE OF ODISHA	CHINMAYA MOHANTY VS	AIRPORT /357 /2026 () //
388	D-ABLAPL/25489/2026 ABLAPL/9959/2026	LALIT ROHIDAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /212 /2026 () //
389	D-ABLAPL/23519/2026 ABLAPL/9960/2026	NAJARA BIBI @ NAJERA BIBI VS STATE OF ODISHA	SITIKANT MISHRA VS	SALIPUR /337 /2026 () //
390	D-ABLAPL/23920/2026 ABLAPL/9961/2026	KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	SECTOR-3 /76 /2026 () //
391	D-ABLAPL/24177/2026 ABLAPL/9962/2026	UMESH KUMAR PUJARI VS STATE OF ODISHA	JYOTI RANJAN DEO VS	BINIKA /175 /2026 () //
392	D-ABLAPL/24680/2026 ABLAPL/9963/2026	NANDA KISHOR HANHAGA @ PAPU VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KHUNTUNI /235 /2026 () //
393	D-ABLAPL/24870/2026 ABLAPL/9964/2026	SULOCHANA BEHERA @ DALUA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	HARABHANGA /105 /2026 () //
394	D-ABLAPL/25058/2026 ABLAPL/9965/2026	RANJAN KUMAR SWAIN VS STATE OF ODISHA	ANWAR HUSSEN VS	BINIKA /219 /2026 () //
395	D-ABLAPL/25554/2026 ABLAPL/9966/2026	PRASANTA DAS VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SUNDARGARH TOWN /332 /2026 () //
396	D-ABLAPL/25165/2026 ABLAPL/9967/2026	AJIT RAY VS STATE OF ODISHA	SAROJ KUMAR SWAIN VS	MAHILA P.S. BUXIBAZAR /112 /2026 () //
397	D-ABLAPL/25555/2026	RAJ ROHIDAS	BHARAT BHUSAN ROUTRAY	SUNDARGARH TOWN /332 /2026

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	ABLAPL/9968/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/25244/2026 ABLAPL/9969/2026	AKASHA SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
399	D-ABLAPL/25633/2026 ABLAPL/9970/2026	SUSHANTA KUMAR BEHERA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	2(A)CC/0000334/2026 NAYAGARH SADAR /148 /2026 ()
400	D-ABLAPL/25285/2026 ABLAPL/9971/2026	BANAMALI JENA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	// BHADRAK RURAL /513 /2026 ()
401	D-ABLAPL/25643/2026 ABLAPL/9972/2026	RABI RANA @ TULA RANA VS STATE OF ODISHA	ARIJEET MISHRA VS	// B.SINGHPUR /116 /2025 ()
402	D-ABLAPL/25395/2026 ABLAPL/9973/2026	KUNI KHUNTIA VS STATE OF ODISHA	SATYABRATA DASH VS	// DHARMASALA /339 /2026 ()
403	D-ABLAPL/25625/2026 ABLAPL/9974/2026	SILINA KERKETA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
404	D-ABLAPL/25626/2026 ABLAPL/9975/2026	HURSHIKESH PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
405	D-ABLAPL/25051/2026 ABLAPL/9976/2026	DIBAKAR NATH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BANSADA /220 /2026 ()
406	D-ABLAPL/25651/2026 ABLAPL/9977/2026	KANHU CHARAN NAYAK @ NAIK VS STATE OF ODISHA	BIKASH KARNA VS	// BOUDH /349 /2026 ()
407	D-ABLAPL/25545/2026 ABLAPL/9978/2026	PURNA CHANDRA BARAL VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// PIPLI /513 /2026 ()
408	D-ABLAPL/25599/2026 ABLAPL/9979/2026	LIPU NAIK@RAKESH MALLIK VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /136 /2026 ()

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409	D-ABLAPL/25600/2026 ABLAPL/9980/2026	STATE OF ODISHA SANGITA BARIK VS	PRAFULLA KUMAR BISWAL VS	// AUL /306 /2026 ()
410	D-ABLAPL/25611/2026 ABLAPL/9981/2026	STATE OF ODISHA SHYAMSUNDAR CHINCHANI VS	SOUBHAGYA KUMAR DASH VS	// GARBADHA /63 /2026 ()
411	D-ABLAPL/25623/2026 ABLAPL/9982/2026	STATE OF ODISHA BIKASH KUMAR MALLICK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
412	D-ABLAPL/24608/2026 ABLAPL/9983/2026	STATE OF ODISHA MANDAKINI MAHANANDIA VS	AMIT KUMAR SAHU VS	// JEYPORE MAHILA /86 /2026 ()
413	D-ABLAPL/25664/2026 ABLAPL/9984/2026	STATE OF ODISHA JATINDRA KUMAR JENA VS	ASIT KUMAR JENA VS	// BADACHANA /277 /2026 ()
414	D-ABLAPL/24720/2026 ABLAPL/9985/2026	STATE OF ODISHA LAXMIDHARA BEHERA VS	KHAGESWAR BEHERA VS	// / /0 ()
415	D-ABLAPL/25665/2026 ABLAPL/9986/2026	STATE OF ODISHA JATINDRA KUMAR JENA VS	ASIT KUMAR JENA VS	// BADACHANA /279 /2026 ()
416	D-ABLAPL/24922/2026 ABLAPL/9987/2026	STATE OF ODISHA LINGARAJ JENA VS	SABYASACHI MISHRA VS	// INDUSTRIAL ESTATE PS /233 /2026 ()
417	D-ABLAPL/25062/2026 ABLAPL/9988/2026	STATE OF ODISHA RUDRA PRASAD MALLIK VS	ASIT KUMAR JENA VS	// BALICHANDRAPUR /159 /2024 ()
418	D-ABLAPL/25067/2026 ABLAPL/9989/2026	STATE OF ODISHA MANJULATA SAMAL VS	ASIT KUMAR JENA VS	// BALICHANDRAPUR /137 /2016 ()
419	D-ABLAPL/25644/2026 ABLAPL/9990/2026	STATE OF ODISHA CHINMAYA PARIDA VS	ARIJEET MISHRA VS	// ASTARANGA /69 /2023 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/25108/2026 ABLAPL/9991/2026	MANORANJAN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
421	D-ABLAPL/25645/2026 ABLAPL/9992/2026	AGASTI PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(C)CC/0000056/2013
422	D-ABLAPL/25647/2026 ABLAPL/9993/2026	MIRZA SUFIAN BAIG @ SUFIAN BAIG VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /304 /2026 () //
423	D-ABLAPL/25667/2026 ABLAPL/9994/2026	ADIL KUMAR JENA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /528 /2026 () //
424	D-ABLAPL/25670/2026 ABLAPL/9995/2026	NIKHIL @ KRISHNARJUN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ATTABIRA /211 /2026 () //
425	D-ABLAPL/25490/2026 ABLAPL/9996/2026	MAYADHAR BEURA VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	MANIABANDHA /139 /2026 () //
426	D-ABLAPL/25671/2026 ABLAPL/9997/2026	DAMBARU @ DAMBRU DAS VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /213 /2019 J.M.F.C.,PIPLI(Puri) GR/0000352/2019
427	D-ABLAPL/25678/2026 ABLAPL/9998/2026	SUBASH CHANDRA MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.BALANG /48 /2026 J.M.F.C.,KOIDA(Sundargarh) GR/0000096/2026
428	D-ABLAPL/25685/2026 ABLAPL/9999/2026	SUDHIR KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KISHORENAGAR (ANUGUL) /143 /2021 () //